

(14)

Central Administrative Tribunal  
Principal Bench

O.A. No. 1271 of 1997

New Delhi, dated this the 5th September, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

S/Shri

1. M. Maran,  
S/o Shri U. Murugesan,  
No. 35, Syed Abdulla Street,  
Mount Road, Madras-600002.
2. B. Senthamil Selvan  
S/o Shri L. Babu Reddy.
3. R.K. Jayabalan,  
S/o Shri R.M. Kalliappan
4. S. Haribalakrishnan  
S/o Shri C.P.K. Selvaraj
5. A. Balasubramanian  
S/o Shri K. Arunachalam
6. T. Vijayakumaran
7. S. Muthu  
S/o Shri T. Swamy
8. T. Thillaivanan  
S/o Shri R. Thangavelu
9. R. Varadha Rajan  
S/o Shri V. Ramaia.
10. M. Janakiraman  
S/o Shri M. Murugesan
11. Shri Syed Ahamadullah,  
S/o Shri K. Abdul Razack .. Applicants

(None appeared)

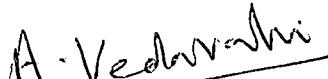
Versus

1. Union of India through  
the Secretary,  
Ministry of Information & Broadcasting,  
New Delhi.
2. The Director General of Doordarshan  
Mandi House,  
New Delhi.
3. The Director,  
Doordarshan Kendra,  
Madras-600005. .. Respondents

(By Advocate: Shri Madhav Panikar)

ORDER (Oral)MR. S.R. ADIGE, VC (A)

We note that none has been appearing on behalf of applicants from 21.1.98 onwards. To day also none appeared on behalf of applicants even on second call. It appears that applicants are not interested in pursuing the O.A. Under the circumstances the same is dismissed for default and non-prosecution.

  
(Dr. A. Vedavalli)

Member (J)

  
(S.R. Adige)  
Vice Chairman (A)

'gk'